

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part-I

(Brief summary of proceedings)

Wednesday, 12th December, 2012/ Margshirsha 21, 1934 (Saka)

No. 86

2.08 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair

1. 2.09 PM The House paid homage to Bharat Ratna Pt. Ravishanker, legendary Sitar Maestro & renowned musician and observed two minutes silence as a mark of respect for the departed soul.

2. 2.20 PM Shri Mukesh Sharma, Hon'ble Member stated that 05 children have been died in Dallupura, Delhi. He alleged that nexus between MCD and Builder Mafia was responsible for this tragedy. He requested that the aforesaid issue be discussed in the House under Rule-290; after suspending the Question Hour.

Shri Harsharan Singh Balli and other Members of BJP demanded resignation of Shri Amrish Singh Gautam, Area MLA, on this episode of deaths.

Prof. Vijay Kumar Malhotra, Leader of Opposition stated that he has given a Notice to suspend the Question Hour so that discussion on response of Delhi Govt. on Lokayukta's recommendations be initiated.

The Chair Ruled that the issue raised by Shri Mukesh Sharma is of urgent public importance and Members of both Ruling Party as well as Opposition are interested in the discussion on this issue, so the Motion of Shri Mukesh Sharma may be taken up.

Members of BJP stood up on their seats and objected the Ruling of the Chair.

They started raising slogans.

Pandemonium in the House.

3. 2.25 PM **The Chair adjourned the House for 20 minutes due to disturbance in the proceedings.**

4. 2.45 PM **House reassembled.
Hon'ble Speaker in Chair.**

5. 2.46 PM Shri Sat Prakash Rana, Hon'ble Member tabled copies of letters written to the Government regarding problem of shortage of water in Bijwasan Assembly Constituency.

6. 2.48 PM Members of Bhartiya Janta Party again stood up on their seats and demanded that discussion on the issue contained in the notice given by Prof. Vijay Kumar Malhotra, Leader of Opposition be initiated.

The Chair stated that Rule-293 of Rules of Procedure and Conduct of Business of Legislative Assembly stipulates that *"No decision of the Speaker*

in respect of allowing or disallowing of any resolution or question or in respect of any other matter shall be questioned”.

He requested the Members of Opposition to take up their seats.

Members of Bhartiya Janta Party did not relent and started exchanging arguments with the Chair and raised slogans.

7. 2.55 PM The Chair directed the standing Members of the BJP to withdraw from the House for the remainder of day's sitting for their disorderly conduct and asked the Marshals to carry out his direction.
8. 2.58 PM Shri Mukesh Sharma, Hon'ble Member raised the issue pertaining to the death of five children in Dallupura, Delhi.
- Following Members also expressed their views on the aforesaid issue :
2. Shri Amrish Singh Gautam
 3. Shri Surender Kumar
 4. Shri Nand Kishore
 5. Shri Asif Mohd. Khan
 6. Shri Shoaib Iqbal
9. 3.25 PM Shri Arvinder Singh Lovely, Minister of Urban Development replied to the discussion.
10. 3.30 PM **Special Mention (Rule 280):**
Following Members raised matters under Rule 280:
 - 1.Ch. Surender Kumar
 - 2.Shri Devender Yadav
 - 3.Ch. Bharat Singh
 - 4.Shri Veer Singh Dhingan
 5. Shri Surender Kumar (Minister of Transport intervened.)
 6. Shri Sumesh Shokeen
11. 3.50 PM **Adoption of Reports:**
 1. **Shri Kanwar Karan Singh** moved the following motion:
“That this House agrees with the Twelfth Report of the Business Advisory Committee presented on 11th December, 2012.”
The Motion was put to vote and adopted by voice vote.
 2. **Shri Kanwar Karan Singh** moved the following motion:
“That this House agrees with the Twelfth Report of the Private Members Bills & Resolutions presented on 11th December, 2012.”
The Motion was put to vote and adopted by voice vote.
12. 3.51 PM **Presentation of Report:**
Shri Naseeb Singh presented the Third report of Committee on Government Assurances.
13. 3.52 PM **Papers laid on the Table:**
 1. **Dr. A.K.Walia, Minister of Health** laid the copy of the following papers

(English & Hindi Version):

(i) Notification F.No. 12/01/2006/AR/12785-12944 dated 20th November, 2012 regarding extension of the tenure of Sh. Shanti Kumar Jain, IPS (Retd.) as whole time Member of Public Grievances Commission, Government of National Capital Territory of Delhi upto 27.08.2016 i.e., the date on which he attains the age of 65 years.

(ii) Explanatory Memorandum of Action Taken by the Govt. of NCT of Delhi on the suggestions/observations of the Public Grievances Commission in its 10th Annual Report for the period 2007-2008.

(iii) Explanatory Memorandum of action taken by the Govt. of NCT of Delhi on the special report of the Lokayukta in complaint No. C-245/Lok/2009, titled Lokayukta on its own motion, in the matter of publication of news report, "*Pension ke badle Parshad vasul rahen hai chanda*" in - "Jagran City" Section of "Dainik Jaagran", dated 22/10/2009-against- Shri Narender Bindal, Councillor, Ward-42-Respondent, R/0 Y-307, Phase-I, JJ Colony, Nangloi, Delhi-110041, under sub-section 3 of section 12 of the Delhi Lokayukta & Upalokayukta Act, 1995.

2. **Shri Ramakant Goswami, Minister of Election** laid the copy of Notification No. 8 (N.C.T.D. No. 139) issued under No. CEO/EL.G/102(9)/Pt.file/2008/19902 dated 10.09.2012 containing ECI Notification dated 30.08.2012 regarding appointment of Assistant Returning Officers and Assistant Electoral Registration Officers in 70 Assembly Constituencies.

14. 3.53 PM **Introduction of Bill:**
Dr. A.K.Walia, Minister of Health introduced "The Delhi Value Added Tax (4th Amendment) Bill, 2012 (Bill No. 15 of 2012) with the leave of the House.
15. 3.55 PM **The Chair adjourned the House for 30 minutes for tea break.**
16. 4.28 PM **House reassembled.**
Shri Amrish Singh Gautam, Hon'ble Deputy Speaker in Chair.
17. 4.29 PM **Short Duration Discussion :**
1. Further Discussion on the situation arising out of non-regularization of unauthorized colonies despite distribution of temporary regularization certificates initiated by Shri Mohan Singh Bisht on 11th December, 2012.
Following Member participated in the discussion:
4. Shri Asif Mohd. Khan
18. 4.47 PM Shri Arvinder Singh Lovely, Minister of Urban Development replied to the debate.
19. 4.51 PM The Chair welcomed Shri Ramesh Lamba, Ex-Member, Delhi Legislative Assembly for his presence in the LG Gallery.

20. 4.52 PM **2.** Shri Mukesh Sharma initiated discussion on achievements of Delhi Govt. in social sector and its sensitivity in matters such as food security.
21. 5.05 PM **Dr. Yoganand Shastri, Hon'ble Speaker in Chair**
- Following Members participated in the debate:
2.Shri Naseeb Singh
3.Shri Nand Kishore
22. 5.30 PM Shri Haroon Yusuf, Minister of Food & Civil Supplies replied to the debate.
23. 5.40 PM **3.**Dr. Narender Nath initiated discussion on situation arising out of deaths caused by dengue due to corruption and negligence prevalent in all the three MCDs.
Following Members participated in the debate:
2.Shri Jai Kishan
24. 5.45 PM **Shri Amrish Singh Gautam, Hon'ble Deputy Speaker in Chair.**
3.Shri Mala Ram Gangwal
Dr. A.K.Walia, Minister of Health replied to the debate.
25. 6.10 PM **House adjourned upto 2.00 P.M. on Thursday, 13th December, 2012.**

**Delhi
12th December,
2012**

**P.N. Mishra
Secretary**